of this aspect. And as I said when there are different factor like natural calamities drought, etc. it is he policy that the short term loans should the converted into medium or long term loan.

DR. BHAI MAHAVIR: The picture the hon. Ministe has painted of the co-operative sector is really something to worry about. I would like to know from him if he agr es that the co-operative sector has been nor a victim of wrong type of people en gring in and exploiting than having any therent defect in itself. What I am saying is whether the Government is in agreement that wrong type of people have got it to it and that is why at the time of the list survey also quite a large number of co-operative societies were reported to le in trouble. Some of the institutions th mselves were nowhere in existence. If hat is a fact I would like to know that the Government has thought about emedying this aspect. The remedy does not lie in providing a new loan or a 1 th fund or creating a new agency, the remedy lies in having proper type of posons. If the Government agrees, I would like to know what precaution is b ing taken. Now the nationalised ban1; are going to enter the field or almost entering the field of agricultural finarce. Are we going to learn some lessors from our experience in the co-operative sector and how are those lessons being used for making the nationalised bank, run in a better way and protect ther selves from the pitfalls which the co-operative sector has suffered from ?

SHRI ANNA SAHEB SHINDE: These problems a e considered from time to time in the conference of Ministers of States who are in charge of the Department of Co-opera ion. On the problem which the hon. Member has raised, naturally I would like to submit that co-operation is a voluntary movement and unless good people like my hon. friend come forward and help the co-operative movement to go on right lines...

DR. BHAI MAHAVIR: I do not want any compliment rom you.

SHRI ANNAS MEB SHINDE: Let me complete.

SHRI DAHYABHAI V. PATEL: Men like Shri Kulkarni are good.

SHRI A. G. KULKARNI: You do not want to come in because you are a private sector man. You do not want the cooperative movement and social movements to grow in this country...

MR. CHAIRMAN: You please sit down. Let him go on.

SHRI A. G. KULKARNI: He has provoked me. They have got vested interests...

SHRI DAHYABHAI V. PATEL: I am here to provoke all of you and not to please you.

SHRI ANNASAHEB SHINDE : I would like the hon. Member to appreciate one more difficulty. Co-operation again is a State subject. State Assemblies necessarily have to see that appropriate laws which govern the co-operative sector are passed. We have from time to time suggested to the State Governments the need to make necessary amendments in their co-operative laws so that the cooperative movement is really democratic and is not dominated by vested interests and effort is made to have viable units in the villages. If these steps are taken by the State Governments, there is a possibility of the co-operative movement making some progress. But in some areas the co-operative movement is not making progress as per our expectation.

DR. BHAI MAHAVIR: I want your opinion directly whether too little of Government control is responsible for this or too much of Government control...

MR. CHAIRMAN: Your next question:

Sugar production by a farver in Bihar

*271. DR. BHAI MAHAVIR :† SHRI LAL K. ADVANI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the attention of the Government of India has been drawn to the Press report appearing in the "Searchlight"

†The question was actually asked on the floor of the House by Dr. Bhai Mahavir. Patna dated 11th March, 1970 relating to the record yield of 2000 maunds of sugar cane per care produced by one Shri Satiughna Prasad, Advocate in his erstwhile bairen plot of 10 acres;

- (b) whether it is a fact that on analysis the Director, Sugar Cane Research Bihar found the sucrose recovery of the cane price to be 16.44% against the maximum of 12% recorded hitherio.
- (c) whether it is also a fact that all this was achieved without even an ounce of chemical fertiliser,
- (d) whether Shii Prasad has repeatedly written to the Prime Minister (apart from the Agriculture Department) about his experiments and achievements, and
- (e) the reasons for not adopting the methods of this progressive farmer for the country's good?

THL MINISTER OF STATL IN THE MINISTRY OF FOOD, AGRI-CULTURF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE)

- (a) Yes, Sir, but 2000 maunds of sugarcane per acre is not a record yield
- (b) and (c) The information is being collected from the Government of Bihar and will be placed on the Table of the Sabha as soon as possible.
- (d) Yes, only one reference has been received.
- (c) No detail of the methods were given by this farmer who has been requested to give the details

डा॰ भाई महावीर श्रीमन्, जो इन सज्जन ने, इस प्रगतिशील किसान ने, पत्न भेजा है उसमें उन्होंने कहा है कि वह कृषि विभाग को आर प्रधान मत्नी को असख्य बार लिख चुके है। मेरे पास उनके पत्न की एक प्रति है जिसमें उन्होंने लिखा है—— Time: without number I have written to the State Government

श्री सभापति : पत्र न पढिये ।

DR BHAI MAHAVIR: I am only referring to this

उन्होंने यह कहा है कि 1962 ई० से ले कर सरकार को पत्न लिख रहा हू आर इनके एकनालेजमेट तक की कर्टसी सरकार की तरफ से तटी हुई । इन्होंने यह भी लिखा है कि इनके जा एक्सपेरिमेट्स है उन एक्सपेरिमेट्स को कुछ वैज्ञानिकों ने देखा है, परखा है । इन्होंने बिना केमिकल फर्टीलाइजर्स के इतना उत्पादन किया है ओर वह कहते हैं कि केमिकल फर्टीलाइजर्स का इस्तेमाल करने के बाद भी उतना नहीं हुआ । तो क्या माननीय भत्नी महोदय यह बताने की कृपा करेंगे कि उस दावे में क्तिनी सच्चाई है और अगर हे तो इतनी देर तक इस अनुभव का उपयोग न करने के कारण क्या है ?

SHRI ANNASAHEB SHINDE · It would not be correct to say that this farmer has been in correspondence for quite some time. In fact the Prime Minister received his letter in March 1970, and the Planning Commission on 24th March, That is only a month and half earlier this reference has been received There was no direct correspondence with us May I say we would like to encourage all progressive farmers? There is no intention to discourage anybody who produces more cane or who produces more foodgrains, etc. As far as the per acre yields are concerned, I do not know whether the hon Member has personally grown sugarcane tell him for his information that it is possible even without using in organic fertili ers to have a very high yield? That is the experience all over the country and not unique in this particular case

हा॰ भाई महावीर : श्रीमन् उन्होने यह भी दावा किया है, जिस पत्न की यह किटग है, जिस समाचार का मंने उत्लेख किया है, उग्मे यह लिखा हुआ है कि इनके गन्ने के रम की जो मुन्नोस रिकवरी थी वह 16 44 परमेट है। मैं यह जानना चाहता हू कि क्या उनका यह दावा सच है। गन्न के रस से जो मुन्नोस रिकवरी मिलती है वह 11 या 12 परमेट तक मिलती है और यह उनकी रिकवरी बहुत ज्यादा है, अगर ऐसा है तो क्या इसका भी लाभ उठाने

की कोशिश सरकार कर रही है और बिहा सरकार ने इनके इस प्रयोग को इस्तेमाल करने के लिये क्या क्या वदम उठाये हैं ?

SHRI ANNASAHEB SHINDE: Of course detailed report is not available with me. We have asked the Bihar Government to sul mit a detailed report, and then only fin I conclusions can be drawn. But the cata which is available and which has been mentioned by the hoal member does for indicate that this is uneque-because 16.4 per cent sucrose content in actual erms of sugar comes to 10.5 per cent. In Bihar there are certain regions where recovery is possible up to 11 per cent. These are encouraging results. We are tring to find out details from the Bihar Go erament to see if there is anything whic can be welcome to other farmers.

SHRI LAL K. DVANI: The question put by my colleas ue was in respect of increasing produc ion without the use of fertilisers. I wou d'ike to know whether any extensive assessment has been made after the use of ch mical fertilisers over the course of several years as to how it has affected the fe tility of the soil. This question has arous d con siderable debate even in the We and it is said that the use of fertilisers has adversely affected the fertility of the soil. I would like to know from him weat is our experience.

SHRI ANNASA JEB SHINDE: If the fertilisers, NP, sitrogenous phosphate and potash, are used on the basis of soil analysis, then our experience is that the feritility increase d spites the heavy drain on soil because o cultivation of crops or sugarcane. If balanced doses of doses of fertiliser are not used and also the requirement of the soil in regard to micro-nutrients is not made availa de, then the fertility deteriorates. But i is a completely wrong impression that the use of inorganic fertiliser leads to the deterioration of the soil. It is really the appropriate use of inorganic fertiliser which is necessary. If that is done, there can be no fear. The hon. Member should dispel from his mind this fear t at the use of inorganic fertiliser would in any way lead to the deterioration of the soil.

SHRI HAMID ALI SCHAMNAD: May I know whether it is a fact that in dry land and non-irrigated land when

the fertiliser is being used, it is being said by the farmers that the fertility is lost especially in the coastal area in Kerala and in Mysore where coconut is being grown in plenty. Specially it is being said by the research people that if water is not used, if the land is not irrigated the fertility is lost. Has it come to the knowledge of the Government?

to Questions

SHRI ANNASAHEB SHINDE: There have been very detailed studies in regard to this matter. Any crop, whether it is horticultural crop, food crop or other type, takes some material every year. What we have to see is that the fertiliser application should be made on the basis of soil analysis. What is happening in our country is, while we are resorting to the use of chemical fertiliser, the scientific methods of soil analysis are not extensively practised. Inorganic manure is always useful. But unless it is combined with soil analysis and other modern methods, the use of chemical fertilisers may present some difficulties. But by itself if scientific method; are followed, then we need not fear.

SAMLA COLLIERIES LTD.

*272. SHRI KALYAN ROY :† SHRI BHUPESH GUPTA:

Will the Minister of LABOUR AND REHABILITATION be pleased state:

- (a) whether Government are aware that contractors engaged in Stowing Operation by the Samla Collieries Ltd. in Chattrisganda, Kenda, Ramnagore and Samla coal mines in West Bengal severely exploit their workers by refusing to make them permanent and deny them proper wages and deprive them of bonus, sick benefits, leave and Provident Fund benefits; and
- (b) whether Government propose to investigate thoroughly into these matters and take adequate steps to protect the workers?

[†]The question was actually asked on the floor of the House by Shri Kalyan